GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:5251 ANSWERED ON:24.04.2015 IMPLEMENTATION OF RSBY

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the present status of implementation of the Rashtriya Swasthya Bima Yojana (RSBY) in the country, State/UT-wise;
- (b) the criteria/norms for selection of hospitals and beneficiaries indicating their numbers, the ratio of beneficiaries to total enrolled families and the number of beneficiaries provided with the insurance card in rural and urban areas, separately under RSBY, State/UT-wise:
- (c) the amount given by the Government to the insurance companies and the number of beneficiaries compensated by these companies indicating the compensation amount under RSBY during each of the last three years, State/ UT-wise;
- (d) the steps taken/proposed to be taken by the Government for rationalisation of premium amount and compensation amount under the scheme; and
- (e) whether the Government has prescribed the minimum number of hospitals to be empanelled in each district under the scheme, if so, the details thereof along with the steps being taken by the Government for its compliance in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a): 'Rashtriya Swasthya Bima Yojana' (RSBY) is being implemented in 19 States/Union Territories as on date namely, Assam, Bihar, Gujarat, Haryana, Chhattisgarh, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Manipur, Meghalaya, Odisha, Punjab, Rajasthan, Tripura, Uttar Pradesh, Uttarakhand, West Bengal and Puducherry as on date. However, it is learnt that enrolment of beneficiaries has not started in Puducherry yet.
- (b)& (c): The criteria/norms of selection of hospitals under RSBY is given at Annexure-I. The state-wise number of beneficiaries enrolled under this scheme during last three years is given at Annexure-II. No separate data is maintained for rural & urban areas.

Insurance companies do not pay any compensation to the beneficiaries. They make payment to the empanelled hospitals, who provide healthcare services to the enrolled beneficiaries. The State Nodal Agencies (SNA) pay premium to the insurance companies on the basis of no of cards issues to enrolled families. Information regarding amount of premium released by the SNAs to the insurance companies is not centrally maintained. The exact number of beneficiaries who availed benefits during 2012-13 and 2013-14 as received from respective insurance companies is given at Annexure IH. However 2014-15, complete information is not available.

- (d): Under RSBY, payment is directly paid to the empanelled hospitals as per the approved package rates. The premium is determined through an open tender process.
- (e): Yes, the Insurance Company shall make sure that an adequate number of public and private healthcare providers are empanelled. The following are the minimum criteria to be met when empanelling health care providers.
- # There should be at least one hospital for every 8,000 families enrolled in the scheme.
- # At least two hospitals shall be empanelled in every block.